

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI R. T. SHANKAR): (a) The Institute

' Company Secretaries of India (an autonomous organisation under an Act of Parliament) with whom the matter was taken up has intimated that no employees are put to harassment by Senior Officers of the Institute.

(b) Does not arise.

Energising pump Sets in West Bengal

1176. SHRI PRASENJIT BARMAN:
SHRI LEONARD SOLOMAN

SAR'NG:

Will the Minister of ENERGY be pleased to state:

(a) the number of pump sets so far energised, districtwise, in West Bengal for agricultural purposes;

(b) the number of pump sets which are not in working order and the steps taken or likely to be taken to repair these pump sets; and

(c) the number of pump sets likely to be energised, district-wise, in West Bengal during 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to the Progress Report made available by the West Bengal State Electricity Board, 24,650 Pumpsets/Tubewells have been energised in the State of West Bengal up to 31.1.1981. District-wise details are given in the Annexure.

(b) Information about the number of pump sets in West Bengal, which are not in working order, is not available. Also, the repairing of these pump sets is the responsibility of the owners.

(c) The Planning Commission has proposed a tentative target of energising 13,140 pumpsets in West Bengal during 1981-82. District-wise details are not available.

ANNEXURE

Irrigation Pumpsets/tubewells energised as on 31-1-1981 in the State of West Bengal

Sl. No.	Districts	Irrigation Pumpsets/Tubewells energised
1.	Bankura	444
2.	Birbhum	877
3.	Burdwan	2,498
4.	Cooch-Behar	525
5.	Darjeeling	108
6.	Hooghly	1,726
7.	Howrah	295
8.	Jalpaiguri	389
9.	Malda	1,848
10.	Malda	1,753
11.	Murshidabad	3,619
12.	Nadia	7,098
13.	24-Parganas	2,096
14.	Purba	6
15.	West Dinajpur	1,348
TOTAL		24,650

Andhra Pradesh High court Bench at Guntur

1177. SHRI KRISHNA MOHAN, BHAMIDIPATI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether the State Government of Andhra Pradesh has requested the Central Government for the creation of a Bench of the Andhra Pradesh High Court at Guntur?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): No, Sir.